

**GOVERNMENT OF INDIA
DISINVESTMENT
LOK SABHA**

STARRED QUESTION NO:36
ANSWERED ON:03.12.2003
TARGET FIXED FOR DISINVESTMENT
V. VETRISELVAN

Will the Minister of DISINVESTMENT be pleased to state:

- (a) whether the Government have fixed a target of Rs.13,000 crores from disinvestment during this year;
- (b) if so, the strategy adopted or being adopted by the Government to achieve the target; and
- (c) the extent to which target has been achieved so far?

Answer

MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY AND MINISTER OF DISINVESTMENT (SMBNARUN SHOURIE)

(a), (b) & (c): A statement is laid on the Table of the House.

Statement referred to in reply to Lok Sabha Starred Question No.36 for 3.12.2003 regarding target fixed for disinvestment by Shri V. Vetriselvan.

(a) Yes, Sir. A sum of Rs.13,200 crore has been targeted for the year 2003-04 towards disinvestment receipt.

(b) Government has planned disinvestment of Government equity through Strategic Sale alongwith the transfer of management control as well sale of shares through Public Offer including sale of residual shares of the PSUs already disinvested for the current year. There are apprehensions, however, about meeting the target in the face of serious constraints arising as a fallout of the Hon'ble Supreme Court's judgment relating to disinvestment of HPCL and BPCL.

(c) A sum of Rs.1,335.40 crore has been realised till 20th November 2003.